

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
Cont. A No. 05/JPR/2022
IA No. 306/JPR/2022
IA No. 361/JPR/2022
IA No. 44/JPR/2023
CP No. (IB)- 155/PB/2018
Under Section 7 of IBC, 2016

In the matter of:

Asset Reconstruction Company (India) Ltd.

...Financial Creditor/Applicant

Versus

Parasrampuria Synthetics Limited

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Usha Singh, Adv.
For the Liquidator : Rajesh Jhunjunwala

ORDER

Cont. A No. 05/JPR/2022:

Heard Ms. Usha Singh, Adv. appearing on behalf of the Applicant. Mr. Rajesh Jhunjunwala Liquidator present in person. Pleadings are complete in this IA. Learned counsel for the Applicant seeks time to argue the matter. List the IA for argument on 25.04.2023.

IA No. 306/JPR/2022:

No. one appears on behalf of the Applicant. Mr. Rajesh Jhunjunwala Liquidator present in person. Pleadings are complete in this IA. List the IA for argument on 25.04.2023.

Sdr

Sdr

IA No. 361/JPR/2022:

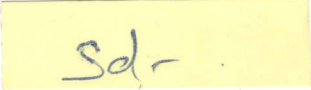
No one appears on behalf of the Applicant. Mr. Rajesh Jhunjunwala Liquidator present in person. Pleadings are complete in this IA. List the IA for argument on 25.04.2023.

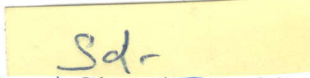
IA No. 44/JPR/2023:

This is a Sixteen Progress Report filed under Section 35(1) (n) of Insolvency & Bankruptcy Code, 2016 read with Regulation 15 of the Insolvency and Bankruptcy Board of India (liquidation Process) Regulations, 2016 of Parasrampuriah Synthetics Limited, Corporate Debtor. This report is taken on record, subject to just exceptions and **IA No. 44/JPR/2023** is disposed of accordingly.

CP No. (IB)- 155/PB/2018:

Mr. Rajesh Jhunjunwala Liquidator present in person who submits that Hon'ble NCLAT has dismissed the Appeal filed against the order dated 23.05.2022 passed by this Adjudicating Authority. List the matter along with all pending IAs on 25.04.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 16, 2023